THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/3285 /A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Roushan Lal,

District & Sessions Judge,

Karbi Anglong.

Dated Guwahati the 23 May, 2025.

Sub:

Casual leave.

Ref:-

Your letter dtd. 19.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.05.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/3286/A, dated , 23-05-7075

Copy to:

The Project Manager, Gauhati High Court,Guwahati.

23.00

JT. REGISTRAR (VIGILANCE)

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